

SHRI SHANTARAM NAIK (Panaji) : Will you let us know by evening ?

(*Interruptions*)

SHRI SHANTARAM NAIK : They are getting all the assurances from you. We are not getting an assurance. You assure us by tomorrow. . . . (*Interruptions*)

MR. DEPUTY SPEAKER : I will let you know. Order please.

SHRI THAMPAN THOMAS (Mavelikara): Items 7 and 9 are one and the same. When we are discussing under Rule 193 the same subject, why should Minister make a statement now ? . . . (*Interruptions*).

MR. DEPUTY SPEAKER : Order please. Listen to the Minister's statement. Based on that, we can have a discussion. I have no objection.

12.02 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of the Ministry of Welfare, 1987-88

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for 1987-88.

[Placed in Library. See No LT—4172/87]

Notification under Customs Act, Central Excise Rules, Government Savings Banks Act and Government Savings Certificates Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

(1) A copy each of the following Notification (Hindi and English versions under section 159 of the Customs Act, 1962 :—

- (i) G.S.R. 323(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum prescribing a basic customs duty of Rupees 1,305 per Light Displacement Tonnage and additional duty of customs of Rupees 365 per Light Displacement Tonnage.
- (ii) G S R 324(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum making certain amendment to Notification No. 113/87 Customs dated the 1st March, 1987 so as to prescribe nil auxiliary duty of customs on ships for breaking.
- (iii) G.S.R. 325(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum extending the validity of Notification No. 70/81-Customs dated the 26th March, 1981 upto the 31st March, 1989.
- (iv) G.S.R. 334(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum making certain amendment to Notification No. 114-Customs dated the 1st March, 1987 so as to restore the rate of Auxiliary duty of customs on specified goods prevailing prior to the Finance Bill, 1987.
- (v) G.S.R. 348(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum making certain amendments to Notification Nos. 258/84-Customs dated the 30th October, 1984 and 74/85-Customs and 75/85-Customs dated the 17th March, 1985 so as to extend the time limit for attaining the norms of fuel-efficiency for the purpose of the import duty concessions upto the 30th June, 1987.

- (vi) G.S.R. 350(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum extending the validity of Notification No. 19/85-Customs dated the 1st February, 1985 up to the 31st March, 1988.
- (vii) G.S.R. 351(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum extending the validity of Notification No. 319-Customs dated the 16th March, 1985 upto 31st March, 1988.
- (viii) G.S.R. 352(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum extending the validity of Notification No. 230/82-Customs dated the 19th October, 1982 upto the 31st March, 1988
- (ix) G.S.R. 353(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum extending the validity of Notification No. 306/85-Customs dated the 1st October, 1985 upto the 31st March, 1988.
[Placed in Library See No. LT — 4173/87]
- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excises Rules, 1944 :-
- (i) G.S.R. 319(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum regarding exemption to infants' feeding bottles, from the duty of excise in excess of 25 per cent *ad valorem*.
- (ii) G.S.R. 320(E) to 322(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum altering the existing excise duty structure in respect of ship breaking scrap.
- (iii) G.S.R. 347(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum extending the validity of Notification No. 463/86-CE dated the 9th December, 1986 upto the 30th June, 1987.
- (iv) G.S.R. 354(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum making certain amendments to Notification No. 53/87-CE dated the 1st March, 1987 so as to extend the concessional rate of basic excise duty on polyester-wool blend yarn to such yarns containing other natural textiles fibres.
- (v) G.S.R. 355(E) published in Gazette of India dated the 31st March, 1987 together with an explanatory memorandum making certain amendments to Notification No. 34/87-CE dated the 1st March, 1987 so as to extend the time limit for approval of surface design on cigarette package upto the 15th April, 1987.
[Placed in Library. See No LT-4174/87]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 15 of the Government Savings Banks Act, 1873:—
- (i) The Post Office Time Deposits (Amendment) Rules, 1987 published in Notification No. G.S.R. 363 (E) in Gazette of India dated the 1st April, 1987.
- (ii) The Post Office Recurring Deposits (Amendment) Rules, 1987 published in Notification No. G.S.R. 363(E) in Gazette of India dated the 1st April, 1987.
[Placed in Library. See No LT-4175/87]
- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act 1959 :—

[Janardhana Poojary]

- (i) The National Savings Certificates (VI Issue) (Amendment) Rules, 1987 published in Notification No. G.S.R. 364(E) in Gazette of India dated the 1st April, 1987.
- (ii) The National Savings Certificates (VII Issue) (Amendment) Rules, 1987 published in Notification No. G.S.R. 365(E) in Gazette of India dated the 1st April, 1987.
- (iii) The Indira Vikas Patra (Amendment) Rules, 1987 published in Notification No. G.S.R. 366(E) in Gazette of India dated the 1st April 1987.
[Placed in Library. See No. LT—4176/87]
- (5) A copy of the Income-tax (Third Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. S. Q. 276(E) in Gazette of India dated the 1st April, 1987 under section 296 of the Income-tax Act, 1961.
[Placed in Library. See No. LT—4177/87]
- (6) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1986 along with Audited Accounts under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.
[Placed in Library. See No. LT—4178/87]

Annual Report of and Statement re : review on Institute of Mathematical Science, Madras for 1985-86, Statement re. delay in laying these papers, Detailed Demands for Grants of the Department of Ocean Development and Department of Electronics for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1985-86 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT—4179/87]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for 1987-88.
[Placed in Library. See No. LT—4180/87]
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Electronics for 1987-88.
[Placed in Library. See No. LT—4181/87]

Detailed Demands for Grants of the Ministry of Textiles for 1987-88

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1987-88.
[Placed in Library. See No. LT—4182/87]

ESTIMATES COMMITTEE

[English]

Forty Second Report

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to present the Forty-second Report (Hindi and English versions) of the Estimates Committee of the Ministry of Tourism-Tourism in Orissa and Minutes of the Sittings of the Committee relating thereto.